

(ग) क्या वैगन बनाने वाली फैक्ट्रियों को इस मांग को पूरा करने के लिये विशेष प्रकार के इस्पात का प्रयोग करना पड़ेगा; और

(घ) यदि हा, तो इस सम्बन्ध में सरकार का क्या कार्यवाही करने का विचार है ?

वाणिज्य मंत्रालय में उप-मंत्री (श्री मुहम्मद सक्की कुरैशी) : (क) जी, हां ।

(ख) जी, हां ।

(ग) जी, हां ।

(घ) भारत के राज्य-व्यापार निगम लि० ने, जिसने सोवियत आयातकों के साथ व्यवस्था की है, सोवियत संघ द्वारा प्रदान की गई विशिष्टियों के अनुरूप वैगन बनाने के लिये निर्माताओं के परामर्श से आवश्यक कदम उठाए हैं। रूसी विशिष्टियों के अनुरूप वैगन बनाने के लिये अपेक्षित विशेष प्रकार के इस्पात अथवा अन्य माल की पूर्ति के लिये भी प्रबन्ध किये जा रहे हैं। तैयार होने पर इन वैगनों का असंयोजित अवस्था में लदान कर दिया जायेगा और उन्हें भारतीय रेल मार्गों पर चलाने की कोई आवश्यकता नहीं होगी ।

ASSISTANT INSPECTORS OF WORKS

4612. SHRI HUKAM CHAND

KACHWAI :

SHRI J. B. SINGH :

Will the Minister of RAILWAYS be pleased to refer to the reply given to Starred Question No. 1006 on the 2nd April, 1968 and state :

(a) whether it is a fact that vide Railway Board's letter No. E(NG)II-67REI/58, dated the 29th April, 1968 it has been decided that the Assistant Inspectors of Works (Grade 205-280) now absorbed as Clerks may be allowed Rs. 100 plus increments equal to the number of years they have served on the Western Railway;

(b) if so, the reasons for not fulfilling the assurance given by the G.M./C.C.G. Vide letter No. 1086/30/10, dated the 15th October, 1966 where it was assured that their pay would be fixed according to the length and nature of previous service;

(c) whether it is also a fact that vide G. M. Eastern Railway's letter No. AE4082/ADJE/No. II, dated the 8th July, 1950 an A.I.O.W. turned clerk (now working as IOW Kota on Western Railway) was allowed Rs. 125 as basic pay (when Clerks' grade was 55-130) after serving for about two years as AIOW, and

(d) if so, the reasons for fixing less pay of present surplus A.I.O.W.s. who have served on the Western Railway for about six years ?

THE MINISTER OF RAILWAYS

(SHRI C. M. POONACHA) : (a) and (b). According to the letter referred to, in part (a) an A.I.O.W. (scale Rs. 205-280) recruited through a Railway Service Commission is entitled to pay being fixed on absorption as a Clerk in grade Rs. 110-180 at Rs. 110 increased by the number of increments in the Clerks' grade equal to the number of completed years of service in the A.I.O.W.'s grade. The pay of the surplus staff on the Western Railway is being refixed in terms of that letter, wherever necessary. This does not go against the contents of G.M./Western Railway's letter No. 1086/30/10 dated 15-10-66 referred to in part (b).

(c) and (d). The information is being collected and will be laid on the Table of the Sabha.

ASSISTANT P.W.IS. IN NORTHERN RAILWAY

4613. SHRI T. P. SHAH :

SHRI ONKAR SINGH :

Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that vide Railway Board's letter No. E939E/235/E(ii)B, dated the 25th May, 1968 and CE(E)CCG's letter No. E890/5/Vol.VII, dated the 6th May, 1968, it has been